

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):  
(a) The generation target for NTPC is fixed on year to year basis as a part of the Memorandum of Understanding (MOU) signed with Government of India/Ministry of Power.

During Eleventh Five Year Plan, year-wise NTPC generation targets in the MOU are as under:

(Figures in Million Unit)

Year	MOU Target
2007-08	202850
2008-09	209000
2009-10	217000

(b) and (c) During Tenth Five Year Plan NTPC generation with respect to target, is as under:

(Figures in Million Unit)

Year	MOU Target	Actual	All India Generation (%age)
2002-03	136000	140868	26.50
2003-04	142000	149161	26.72
2004-05	148000	159110	27.09
2005-06	164000	170880	27.67
2006-07	178000	188674	28.48
TOTAL	768000	808693	27.34

(d) A Company namely National Power Exchange Limited has been promoted jointly by NTPC, NHPC, Power Finance Corporation and Tata Consultancy Services to set up a power exchange to promote short term trading of electricity.

The Company has received in-principle approval from the Central Electricity Regulatory Commission to set up and operate a national level power exchange.

#### Utilization of MPLADS Fund

1971. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the MPLADS Fund utilization totally depends upon the mercy of the District Collector of the concerned district;

(b) whether if the Collector does not like or the State Government does not want, they may not spend or they can spend the money even without the consent of the Member of Parliament; and

(c) if so, the remedies available to the concerned Member of Parliament?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL): (a) to (c) Member of Parliament Local Area Development Scheme (MPLADS) is administered through a set of Guidelines which specifies the authority and responsibility of the Central Government, the State/UT Governments, the District Authorities and the Implementing Authority. The guidelines provide for undertaking works recommended by Hon'ble Members of Parliament in a time frame manner by the district authorities. Under the Scheme, no work shall be undertaken without the recommendation of Member of Parliament.

The Ministry of Statistics and Programme Implementation is responsible for the policy formulation, release of funds and prescribing monitoring mechanism for implementation of the Scheme. Members of Parliament can complain both to the Ministry as well as to the Parliamentary Committees on MPLADS of Lok Sabha and Rajya Sabha respectively for redressal of their grievances.

#### **Holistic development of tribals**

1972. DR. JANARDHAN WAGHMARE: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government is aware of the fact that the tribals are the indigenous people of the country;

(b) whether Government has formulated a well-defined policy for indigenous people for their holistic development; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) to (c) As the Ministry of Tribal Affairs is the nodal Ministry for the overall policy, planning and coordination of programmes of the development for the Scheduled Tribes (STs) as notified under Article 342 of the Constitution, it has drafted a National Tribal Policy which addresses issues relating to the holistic development of Scheduled Tribes of the country.

#### **ST status to communities in Assam**

1973. SHRI KUMAR DEEPAK DAS: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government has completed its formalities for giving ST status of six communities including Koch Rajbangshi, Tea Tribes, Ahom, Chutias, Moran and Mattaks;

(b) if not, the reasons therefor;

(c) whether it is a fact that the State Government has already submitted the details of the supporting documents, etc. required as per norms; and

(d) whether his Ministry would be able to declare the tribal status to the above mentioned tribes during this financial year?